

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 18258/2019

(Arising out of impugned final judgment and order dated 09-04-2019 in CRLA No. 133/1991 passed by the High Court Of Judicature At Allahabad)

MANOHAR SINGH

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH &amp; ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.83314/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.83313/2019-EXEMPTION FROM FILING O.T. and IA No.83312/2019-PERMISSION TO FILE PETITION (SLP/TP/WP/..) )

Date : 19-07-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE HEMANT GUPTA

For Petitioner(s)    Mr. Manoj K. Mishra, AOR  
                              Mr. Umesh Dubey, Adv.  
                              Mr. Jyoti Mishra, Adv.  
                              Mr. Sukumar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Application for permission to file Special Leave Petition is allowed.

Issue notice.

(ASHA SUNDRIYAL)  
COURT MASTER

(SUNIL KUMAR RAJVANSHI)  
BRANCH OFFICER